NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. A. No. 93(ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Mahendra Singh Gangwar HUF V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

Order

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28th September, 2017. Dasti.

> (Ina Malhotra) Member (J)